

Annexure 4

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396													
Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 : List of creditors as on: 13-06-2022													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in Rs.)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in
1	Thermotek Industries (India) Pvt. Ltd.	04-01-2019	35,10,000	34,96,164		0	No	0.24%		13836	0		
2	Lakshya Swarupa Housing Projects Pvt. Ltd	11-02-2019	2,59,44,735	2,33,44,178		0	No	1.61%		26,00,557	0		
3	Atul and Parekh Infraprojects LLP	11-02-2019	6,01,77,000	4,54,97,723		0	No	3.13%		1,46,79,277	0		
	Total		8,96,31,735	7,23,38,065				4.98%		17293670			